

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S. No.	Name	Place of Present Posting	Place of posting
1.	Ms. Mamta, JA, EC 78494852	JA in e-Sewa Kendra, North-East District, Karkardooma Courts, Delhi.	Reader in the court of Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Mamta Garg, JA, EC 62366520	Asstt Ahlmad in the Court of Sh. Prayank Nayak, CMM, North-East District, Karkardooma Courts, Delhi.	JA in eSewa Kendra, North-East District, Karkardooma Courts, Delhi.
3.	Sh. Satish Kumar, JA, EC 29668627	Reader in the court of Sh. Ajay Gulati-II, ASJ (SC-POCSO)-02, North-East District, Karkardooma Courts, Delhi.	JA in Accounts Branch, North-East District, Karkardooma Courts, Delhi.

Note:- (1) Ms. Indu Sidharth, JJA/ Asstt. Ahlmad in the court of Ms. Prigya Gupta, Ld. ACMM, is also directed to perform her duties in the court of Sh. Prayank Nayak, Ld. CMM, in the afternoon session regularly in addition to work already assigned to her, in official exigency, till further orders. She is further directed that whenever any of the Ahlmad of respective courts happens to be on leave, in that case, she will perform duties full day, in the court concerned where Ahlmad is on leave.

(2) Transfer Officials shall handover the charge of all the Court Records in their custody along with computer hardware and other peripherals, if any before relinquishing their duties at their respective transferor station. Mandatory proforma, if any be also enclosed with the charge handed over / taken over report.

(3) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.



(Signature)
02.03.2024
Virender Kumar Bansal
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 1703-1716 IP&J/Admn./NE/KKD/2024

Dated 02 MAR 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.- II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

(Signature)
02.03.2024
Principal District & Sessions Judge
NE District, KKD Courts, Delhi